

**STATEMENT-II***State-wise Actual Hydro Generation in the Country*

State/Systems	Actual Power Generation during			
	1992-93	1993-94	1994-95	April-June'95
1. B.B.M.B	12471	10657	12232	2938
2. J & K	2869	2690	2749	823
3. Himachal Pradesh	1899	1566	4257	1534
4. Haryana	235	245	231	72
5. Rajasthan	1111	1115	1473	168
6. Punjab	2828	2566	3061	905
7. Uttar Pradesh	4352	5687	6524	1569
8. Gujarat	659	1211	1373	219
9. Maharashtra	4983	5726	6287	996
10. Madhya Pradesh	1293	1590	2279	395
11. Andhra Pradesh	9117	10046	10114	939
12. Karnataka	10025	10461	12654	3226
13. Kerala	6195	5823	6573	1632
14. Tamil Nadu	5637	4601	5845	954
15. Bihar	138	204	419	23
16. Orissa	3798	3685	4065	996
17. West Bengal	96	108	85	19
18. D.V.C.	217	212	417	22
19. Sikkim	30	34	55	9
20. NEEPCO	858	906	860	204
21. Meghalaya	432	584	381	75
22. Tripura	45	41	42	11
23. Manipur	545	617	515	36
24. Arunachal Pradesh	0	0	20	3
<b>ALL INDIA :</b>	<b>69833</b>	<b>70375</b>	<b>82511</b>	<b>17768</b>

**Coal Stock at SAIL**

2599. SHRI RAJENDRA AGNIHOTRI :

SHRI GEORGE FERNANDES :

Will the Minister of STEEL be pleased to state :

(a) whether the coal stocks at most of the plants of SAIL have declined;

(b) if so, the details thereof and the factors responsible therefor; and

(c) the remedial steps being taken to meet the situation?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) to (c) Yes, Sir. The stocks of indigenous coking coal at SAIL plants have come down from 4.83 lakh tonnes as on 1-4-95 to 1.21 lakh tonnes as on 16-8-95. The main reason for depletion of stocks at SAIL plants is the reduced availability of Indigenous Coking Coal during this period.

SAIL Plants are interacting on a continuous basis with Coal India Limited and Railways to step up supplies of coking coal to steel plants. Availability of imported coking coal is also being augmented to the plants to meet the shortfall in indigenous supplies.

**Land for Retail Outlets for Petroleum Products**

2600. DR. RAJAGOPALAN SRIDHARAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether various oil companies I.O.C., B.P.L. and IBP applied to DDA (Delhi) for land allotment for Retail outlet dealership for petroleum products;

(b) if so, how many applications (agency wise) are pending with the DDA;

(c) has the ministry taken up the issue with concerned ministry or DDA for expeditious allotment (Lease arrangement);

(d) the present list of pending cases (agency-wise); and

(e) the time by which the Petroleum Ministry is likely to get these plots allotted on lease-basis?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) Yes, Sir.

(b) and (d). The pending applications are :-

Name of Oil Company	Pending Applications
IOC	45
HPC	12
IBP	7
BPC	11

(c) and (e). Allotment are being made by DDA subject to availability of sites.